

Corrigendum

High Court of Punjab and Haryana at Chandigarh

Ref: Issuance of RFID Cards and High Security Vehicle Stickers to the employees of the High Court/Members of the Punjab and Haryana Bar Association/their staff/staff of Advocate General office/Law Researchers/employees of the Society for Centralized Recruitment of Staff in Subordinate Courts (SSSC) in the High Court premises.

In continuation to the earlier notices dated 14.10.2025 and 29.10.2025 uploaded on the official website of this Hon'ble Court and DMS, it is hereby informed to all the concerned stake-holders that in addition to Driving License and Passport as address proofs, any other document issued by the Central/State governments showing same address as given in the application form, shall also be accepted. Similarly, if the applicant has no vehicle registered in his/her own name but he/she is using a vehicle registered in the name of any other relation, then he/she shall be issued High Security Vehicle Sticker for the said vehicle only.


Joint Registrar (C.O.)
for Registrar General. 21-11-25